

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

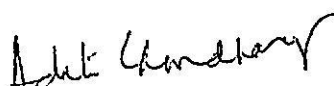
ORDER

In pursuance of Hon'ble High Court of Delhi posting/Transfer Order No.40/D-3/Gaz.IA/DHC/2025 dated 17.10.2025 and in partial modification to this office earlier Order No.1264/25381-25402/Bail Power/Gaz./PDJ West/2025 dated 18.09.2025, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, with immediate effect, till further orders :-

S.No	Name of the Judicial Officers	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge
1	Sh. Saurabh Kulshreshtha, ASJ-03	Ranjeet Nagar, NIA matters	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Sh. Nipun Awasthi, ASJ-08
2	Ms. Priya Mahendra, ASJ-09	Crime Branch, Cyber Police Station, CAW Cell of West Police District, Applications in Pending cases of PS Uttam Nagar	Dr. Yadvender Singh, ASJ-05	Sh. Saurabh Kulshreshtha, ASJ-03
3	Sh. Vineet Kumar, ASJ-02	Patel Nagar, Hari Nagar	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)	Sh. Satyabrata Panda, ASJ (SFTC)-01
4	Sh. Nipun Awasthi, ASJ-08	Khyala, Tilak Nagar, EOW, Applications in Pending cases of PS Vikas Puri and PS Janakpuri, Janakpuri Metro, Raja Garden Metro Railway Police Station	Sh. Vineet Kumar, ASJ-02	Dr. Yadvender Singh, ASJ-05
5	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)	Anand Parbat, Moti Nagar	Sh. Saurabh Kulshreshtha, ASJ-03	Sh. Vineet Kumar, ASJ-02
6	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Paschim Vihar West (earlier known as Mianwali Nagar)	Sh. Nipun Awasthi, ASJ-08	Ms. Priya Mahendra, ASJ-09
7	Dr. Yadvender Singh, ASJ-05	Mundka, Maya Puri, Rajouri Garden	Ms. Priya Mahendra, ASJ-09	Sh. Vishal Pahuja, ASJ (SC-RC)-01
8	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Punjabi Bagh, Ranhola, Kirti Nagar	Sh. Satyabrata Panda, ASJ (SFTC)-01	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02
9	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Nangloi, Nihal Vihar	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Sh. Satvir Singh Lamba, Spl. Judge (NDPS)
10	Sh. Satyabrata Panda, ASJ (SFTC)-01	Paschim Vihar East (earlier known as Paschim Vihar)	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.


(DR. ADITI CHOUDHARY)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, DELHI

No. 28232 ^{28355/1389} /Bail Power/Gaz./PDJ West/2025

Dated, Delhi the 25/10/25

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. For uploading on LAYERS.
13. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, DELHI

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